

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

1. C.P. (IB)-50(MB)/2024

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024**

**NAME OF THE PARTIES: - Decor Paper Mills Limited**  
**V/s**  
**Mahashakti Plasto Private Limited**

**Section: 9 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Suyesha Kakarla appeared for the Petitioner/Operational Creditor through VC. None appeared for the Respondent/ Corporate Debtor. Registry is directed to issue court notice to the Respondent/ Corporate Debtor intimating the next date of hearing. List this matter on **05.03.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**